THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) Yes, Sir. The question of simplifying the procedure relating to the grant of approval under section 72A of the Income-tax Act is under consideration of the Government.

(b) Government, vide their Press Note dated 6th October, 1981, have announced that the denotification of sick units will be considered only after Government have taken a view on nationalisation or other alternatives like merger with a healthy unit or restructuring in respect of the undertakings being managed under the Industries (Development and Regulation) Act. Government are, therefore, considering as an initial step, whether the undertakings being managed under the IDR Act are to be nationalised or if other alternatives can provide a solution.

(c) Yes, Sir.

(d) As announced in the Press Note dated 6th October, 1981, the administrative Ministries have been assigned a specific responsibility for prevention and remedial action in relation to sickness in industrial sectors within their respective charge.

लकड़ी और सागवान लकड़ी के लट्ठों का निर्यात

1039. **श्री सन्तोष मोहन देव** : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने लकड़ी और सागवान लकड़ी के लट्ठों के निर्यात के सम्बन्ध में और उदार रुख अपनाने का निर्णय लिया है;

(ख) क्या यह भी सच है कि सागवान लकड़ी के अतिरिक्त सागौन लकड़ी और चन्दन की लकड़ी का भी निर्यात किया जा रहा है;

(ग) यदि हां, तो उन देशों के क्या नाम हैं जिन्हें गत तीन वर्षों के दौरान विभिन्न प्रकार की लकड़ी का निर्यात किया गया और उन्हें लकड़ी की कितनी मात्रा का निर्यात किया गया; और

(घ) क्या सरकार का विचार पूरे मामले पर पुनः विचार करने का है ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री खुरशीद आलम खां) : (क) जी नहीं । विद्यमान नीति में जिसके अन्तर्गत लट्ठों तथा चिरे हुए रूप में सभी किस्मों की लकड़ी तथा इमारती लकड़ी के वाणिज्यिक निर्यातों पर रोक है, कोई परिवर्तन नहीं है ।

(ख) जानकारी एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

(ग) जानकारी एकत्र की जा रही है सभा पटल पर रख दी जाएगी ।

(घ) इस समय पुनः विचार के लिए कोई प्रस्ताव नहीं है ।

Execution of New Steel Plants at Paradip and Visakhapatnam

1040. SHRI SONTOSH MOHAN DEV:

SHRI BALASAHEB VIKHE PATIL:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is proposed to create separate companies to undertake the execution of the new steel plants at Paradip and Visakhapatnam; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) The procedural formalities for the setting up of the companies are under way. Details can be furnished after the companies have been registered.